

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-125-2020

Sedna Mascarenhas ... Petitioner
Versus
The State of Goa and Ors. ... Respondents

Mr. R. Menezes, Advocate for the Petitioner.
Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional
Government Advocate for the Respondents.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:-6th August, 2020

P.C.

Leave is granted to place the correct synopsis in this
petition.

2. Mr. Menezes, learned counsel for the Petitioner states that
the copy of this petition will be served on the office of the learned
Advocate General today itself.

3. We place this matter for consideration on 7th August, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*